

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 470 & 471 OF 2017 IN  
DFR NO. 1787 OF 2017**

**Dated: 12<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Dr. Bharat Jhunjunwala**

**.... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee  
Mr. Janmali M.

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Umesh Prasad  
Mr. Mohit Rai for R-1

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3

**ORDER**

List the matter on **03.01.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**